

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 403  
(To be answered on the 8<sup>th</sup> December 2022)**

**EMERGENCY LANDINGS**

**403. SHRI FEROZE VARUN GANDHI**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has an account of the number of emergency landings which have taken place across airlines during the last three years;
- (b) if so, the details thereof, year and airlines-wise;
- (c) whether the Government has taken any action against the said airlines;
- (d) if so, the details thereof; and
- (e) whether the Government has taken any steps to check the recurrence of such incidents in future and if so, the details thereof?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(GEN. (DR) V. K. SINGH (RETD))**

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**(a) & (b) The operating crew has declared emergency in 23 flights from 01.01.2020 till date. The year wise and operator wise data is as under:**

Airline	Year		
	2020	2021	2022
Air Asia	1	0	0
Air India	1	0	1
AIXL	0	2	2
Alliance Air	1	0	0
Indigo	4	5	2
SpiceJet	0	2	2

**(c) & (d) In nineteen cases, after the landing of the aircraft, the affected components were replaced. Three emergency landings resulted from weather**

**diversion, and one emergency landing was due to bird hit. Such occurrences are thoroughly analysed and their severity is determined. Based on the severity, occurrences are investigated. No violation has been found in these occurrences.**

**(e) Operators maintains their aircraft as per manufacturer guidelines. In case of event such as emergency landing caused due to failed aircraft system, the system is rectified based on approved maintenance programme and aircraft is released for service. DGCA through their Annual Surveillance Plan, carries out surveillance and spot checks to ensure that aircraft are maintained as per manufacturer guidelines.**

**Based on the outcome of DGCA investigation, to prevent the recurrence of emergency landing due to weather diversion, following circulars have been issued by AAI:**

**(i) AAI Circular 30 of 2021 dated 30.07.2021 regarding handling of flights declaring diversions, Minimum Fuel and/or MAYDAY FUEL in Delhi ACC/Approach Control Units.**

**(ii) AAI Circular 01 of 2022 dated 20.01.2022 regarding dissemination of weather information**

**All the licensed airports are required to have wildlife hazard management programme in place.**

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